

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3868
TO BE ANSWERED ON 22.12.2015**

Welfare Schemes for DA/Senior Citizens

3868. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any effective steps to ascertain the actual number of old persons, widows and differently abled persons in the country and if so, the details thereof;
- (b) whether the Non Governmental Organisations (NGOs) and other agencies have provided any figures in this regard and if so, the details thereof;
- (c) whether the Government provides any financial assistance to these people through its agencies and NGOs and if so, the details thereof;
- (d) whether these organisations are also getting any assistance from the foreign countries; and
- (e) if so, the details thereof along with the funds allocated and spent by the Government on the schemes launched for the welfare of such persons in the country particularly in the Jharkhand during the last three years and the current year, schemewise?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) and (b) As per Census 2011, there were 10,38,49,040 old persons and 2,68,14,994 differently abled persons in the country. Actual number of widows is not maintained. However, number of beneficiaries of Indira Gandhi National Widow Pension Scheme (IGNWPS) under National Social Assistance Programme (NSAP) meant only for persons belonging to Below Poverty Line (BPL) households is 63 lakhs.

(c) Grant-in-aid is released to implementing agencies including NGOs under the Scheme of Assistance to Disabled Persons for purchase/ fittings of aids and appliances (ADIP) and Deendayal Disabled Rehabilitation Scheme (DDRS).

Grant-in-aid is given to implementing agencies including NGOs under Scheme of Integrated Programme for Older Persons (IPOP) for providing amenities like shelter, food, medical care etc. No NGOs/agencies are involved in implementing National Social Assistance Programme (NSAP).

(d) NGOs implementing DDRS and ADIP Schemes do not get financial assistance from any other source. No NGOs are involved for implementing NSAP and no such information is maintained under IPOP.

(e) A statement showing details of funds allocated by the Government and its expenditure under various schemes during the last three years is Annexed.
